

of subsidy in respect of all the sugar factories. Efforts are, however, being made to complete the verification of these claims expeditiously.

Pest diseases Threat to Groundnut and Bajra crops in Haryana

3168. SHRI CHINTA MOHAN : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether there is a possibility of serious threat of diseases to the groundnut and bajra crops in several districts of Haryana ;

(b) if so, the details thereof showing the danger from pests to the above two crops in other States ;

(c) whether two pest control schemes have been launched by Government of Haryana with the financial support from the Centre and if so, details thereof ;

(d) whether similar assistance is being given to other States and if so, details thereof; State-wise; and

(e) the total crop-wise estimated annual loss from pests in the country in each State and the support given by the Centre during the last three years, State-wise ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) and (b) The possibility of pests and disease incidence in crops including groundnut and bajra could never be ruled out. However, to avert the serious threat of diseases to groundnut and bajra crops in the districts of Haryana, regular crop health monitoring is being carried out by the Central and State Survey teams.

(c) Under the 'Centrally Sponsored Scheme for Control and Eradication of Pests and Diseases of Agricultural Importance including Weed Control in Endemic Areas' the Government of India has issued administrative approval to the ex-

tent of Rs. 11.75 lakh for the control of white grub and Rs. 40 lakh for the control of *Phalaris minor* weed in wheat crop during 1985-86, to Government of Haryana. The said assistance is provided to extend subsidy towards the cost of pesticides as well as operational charges.

(d) Under the Scheme as mentioned against part (a) & (b) of the Question, the Government of India has provided the financial assistance of Rs. 1020 41 lakh to various States during the Sixth Five Year Plan, as per details given below :

Sr. No.	State/UT	Total assistance provided during Sixth Five Year Plan 1980—85 (in Rs.)
1.	Andhra Pradesh	45,74,965
2.	Assam	63,498
3.	Bihar	14,85,000
4.	Gujarat	34,34,964
5.	Haryana	1,74,30,205
6.	Himachal Pradesh	53,51,295
7.	Jammu & Kashmir	1,91,29,887
8.	Karnataka	22,93,787
9.	Kerala	16,12,500
10.	Madhya Pradesh	32,67,125
11.	Maharashtra	45,01,312
12.	Manipur	1,28,000
13.	Meghalaya	96,850
14.	Orissa	41,21,635
15.	Punjab	1,97,21,938
16.	Rajasthan	27,61,092
17.	Tamil Nadu	53,99,969
18.	Tripura	3,06,750
19.	Uttar Pradesh	41,84,812

20. West Bengal	2,95,500
21. Delhi	80,805
22. Goa, Daman & Diu	2,16,000
23. Mizoram	84,610
24. Pondicherry	9,86,500
HIL	5,13,000
Total :	10,20,41,999

(e) No precise statistics is available to quantify crop wise estimated annual losses

from pests in the country due to inherent complex nature of such an assessment. However, sample survey studies of 22,000 farming families conduct by the National Council of Applied Economic Research (NCAER) in 1977 have indicated that plant diseases affected about 5% of the cropped area, the highest incidence being 12.5% on Bajra and lowest 1.8% in Jowar compared to 15% area affected by insect-pests. The support given by the Central Government for control of insect pest and weeds under the scheme as mentioned against part (a) & (b) of the question during the last three years may be seen as under :

Sr. No.	State/U.T	Financial assistance given by the Govt. of India			
		1982-83	1983-84	1984-85	Total
1	2	3	4	5	6
1.	Andhra Pradesh	7,50,000	3,75,000	7,00,000	18,25,000
2.	Assam	9,000	4,500	—	13,500
3.	Bihar	14,85,000	—	—	14,85,000
4.	Gujarat	6,43,500	4,95,000	8,42,546	19,81,046
5.	Haryana	48,12,813	41,25,000	43,92,250	133,30,063
6.	Himachal Pradesh	6,92,250	9,80,000	22,50,000	39,22,250
7.	Jammu & Kashmir	39,99,666	55,38,000	31,80,000	127,17,966
8.	Karnataka	—	8,49,800	10,66,000	19,15,800
9.	Kerala	3,00,000	1,50,000	6,00,000	10,50,000
10.	Madhya Pradesh	9,96,875	2,75,000	—	12,71,875
11.	Maharashtra	4,74,500	36,07,000	—	40,81,500
12.	Manipur	37,500	18,000	—	55,500
13.	Meghalaya	—	85,600	—	85,600
14.	Orissa	10,50,500	10,50,000	7,11,239	28,11,739

1	2	3	4	5	6
15.	Punjab	48,00,000	36,90,700	48,00,000	132,90,700
16.	Rajasthan	6,45,000	3,55,000	6,78,406	16,78,406
17.	Tamil Nadu	4,50,000	8,90,400	27,77,500	41,17,900
18.	Tripura	78,750	78,000	—	1,56,750
19.	Uttar Pradesh	—	9,97,500	27,50,000	37,47,500
20.	West Bengal	90,000	—	—	90,000
21.	Delhi	30,246	9,000	27,559	66,805
22.	Goa, Daman & Diu	62,000	29,500	—	91,500
23.	Mizoram	47,000	—	—	47,000
24.	Pondicherry	2,20,000	1,93,500	2,24,500	6,38,000
25.	H.I.L.	—	5,13,000	—	5,13,000
Total:		2,16,74,600	2,43,09,800	2,50,00,000	709,84,400

Non-Observation of Fire Safety Measures in Vikas Sadan, New Delhi

3169. SHRI INDRAJIT GUPTA : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether DDA's Vikas Sadan, New Delhi, ignored fire safety measures and recommendations of the Standing Fire Advisory Committee when fire broke out ;

(b) if so, the details thereof ; and

(c) those responsible for the fire and for shifting the offices before providing fire safety measures ?

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI H.K.L. BHAGAT) : (a) to (c) The Enquiry Committee set-up by the Lt. Governor of Delhi, has pointed out certain deficiencies in fire fighting arrangements in Vikas Sadan. The DDA have ensured that the remedial

measures suggested, although not mandatory for this building, are being strictly enforced.

Further investigation has been handed over to CBI.

Allotment of HUDCO Flats 1979 in Shalimar Bagh

3170. PROF. NIRMALA KUMARI SHAKTAWAT : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether any draw for allotment of HUDCO flats 1979 Scheme for Shalimar Bagh has so far been held ;

(b) if not, the reasons thereof ; and

(c) when the flats at Shalimar Bagh (HUDCO 1979 Scheme) are likely to be ready for allotment ?

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI H.K.L. BHAGAT) : (a) Yes, Sir.